

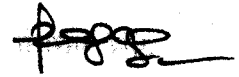
**DELHI LEGISLATIVE ASSEMBLY SECRETARIAT**

Old Secretariat, Delhi 110054

Dated, the 29<sup>th</sup> May 2014

**NOTIFICATION**

No.25(11)/2014/LAS-V/Leg./10424-36 Dr. Harshvardhan an elected member of the Fifth Legislative Assembly of the National Capital Territory of Delhi from Krishna Nagar Assembly Constituency (Constituency No.60) has resigned his seat in the Legislative Assembly and his resignation has been accepted by the Hon'ble Speaker with immediate effect.



(L.R. GARG)

SECRETARY

No.25(11)/2014/LAS-V/Leg./ 10424-36

Dated, the 29<sup>th</sup> May, 2014

Copy for information to:-

1. Dr. Harshvardhan, E-8A/14, Krishna Nagar, Delhi-51.
2. The Secretary, Election Commission of India, Nirvachan Sadan, Ashok Road, New Delhi.
3. The Chief Electoral Officer, GNCT of Delhi.
4. All Members of the Delhi Legislative Assembly, Delhi.
5. All Members of Parliament from Delhi.
6. The Secretary-General, Rajya Sabha/Lok Sabha, Secretariat, New Delhi.
7. The Chief Secretary to the Govt. of NCT of Delhi.
8. The Secretary to the Lt. Governor of NCT of Delhi.
9. All Pr. Secretaries/Secretaries/Administrative Officers GNCT of Delhi
10. The Principal Secretary to the Chief Minister/Secretaries of all Ministers of Delhi.
11. The Secretary to Hon'ble Speaker, Delhi Assembly, Delhi
12. All Branches of Delhi Vidhan Sabha Sachivalaya, Delhi
13. Sr. A.O./A.L.I.O./Care Taker, Delhi Vidhan Sabha Sachivalaya, Delhi.



(LAL MANI)

DEPUTY SECRETARY (LEGISLATION)